

S.L. No. 4/25

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
ORIGINAL APPLICATION NO. 179/2024/EZ

In The Matter of:

Altaf Ansari

... Applicant

Versus

State of West Bengal & Ors.

... Respondents

COUNTER AFFIDAVIT ON BEHALF OF THE RESPONDENT NUMBER
08, M/S SAHANI METALLIC ENTERPRISE.

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2.	Photocopies of all the documents as above referred to are collectively annexed herewith	'R-1'	5-26
3.	Photographs showing green belt made by the unit is annexed herewith and marked	'R-2'	27-30

Filed by

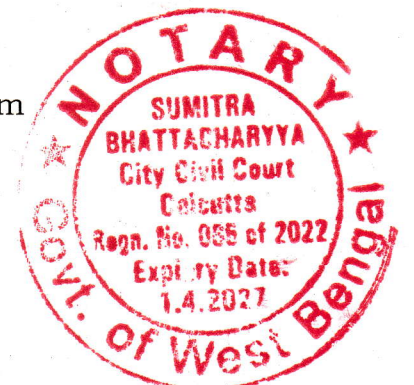
KRISHNENDU BERA

Advocate

For Respondent Number 6

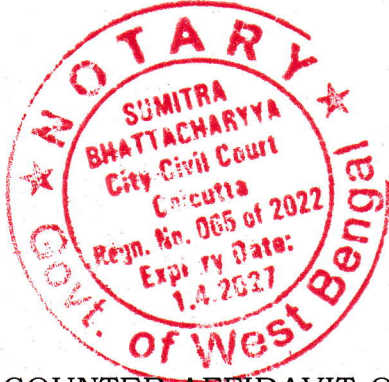
Email: krishnendubera87@gmail.com

(M): 9804470595



10 FEB 2025

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ORIGINAL APPLICATION NO. 179/2024/EZ



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COUNTER AFFIDAVIT ON BEHALF OF THE RESPONDENT NUMBER
08, M/S SAHANI METALLIC ENTERPRISE.

I, Sri Birbal Sahani, aged about 39 years, by faith-Hindu, by occupation-business and presently residing at Tamlabasti, Durgapur Alloy Steel Project, Bardhman, Pin: 713208, do hereby solemnly affirm and declare as follows:-

1. That, I am one of the Proprietor of M/s Sahani Metallic Enterprise and I am duly authorised to sign and affirm this affidavit.
2. That I have been aware of the present proceedings from the inspection carried out by the Committee constituted by the Hon'ble Tribunal.
3. That vide Solemn Order dated 04.12.2024 I have been impleade as respondent number 06 in this instant original application and have entered appearance through my learned advocate.
4. That on the last date i.e on 04.12.2024 the Hon'ble Tribunal had granted time to all the respondents for filing the counter affidavits.

5. That in compliance to the Solemn Order this counter affidavit is being filed.

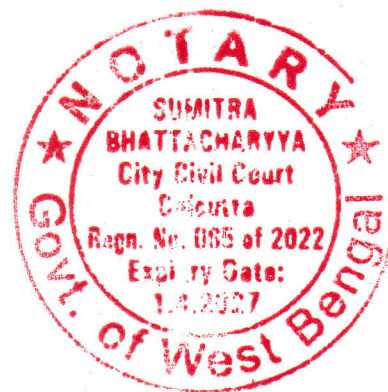
6. That as alleged in the letter petition there is no stone crusher plant rather the units located in the area including that of the deponent are recycling units which use wastage steel and iron slag and is not a stone crushing unit as alleged.

7. That the unit of the deponent is mainly engaged in the recycling process rather manufacturing.

8. That in fact the last produce of the unit is Fly ash is used for manufacturing of bricks and hence the aspect of pollution is minimised.

9. That the unit possess the following documents for running its activities:

- (i) Deed of Conveyance
- (ii) Professional Tax Registration
- (iii) MSME Registration
- (iv) Trade License
- (v) GST Registration
- (vi) NOC from Madanpur Gram Panchayat



Photocopies of all the documents as above referred to are collectively annexed herewith and marked with the letter 'R-1'.

10. That the deponent also states that he has also made green belt around his unit and photographs to the said effect have been annexed herewith and marked as annexure 'R-2'.

11. That in the Joint Committee there are certain recommendations which the units are required to comply and this deponent states that his unit will comply with the same and already green belt has been completed and with regard to the other recommendations the same will also be complied and this deponent seeks some time to file the same.

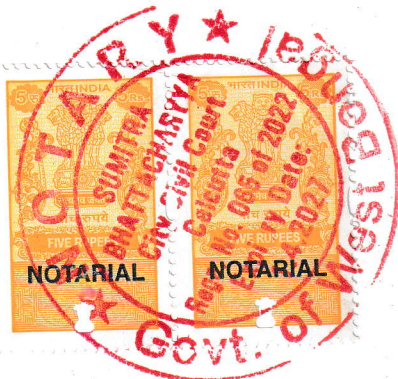
12. That this deponent has high regard to the order of this Hon'ble Tribunal and will comply with the same as is directed and it is respectfully prayed that Hon'ble Tribunal may pass such order/orders as it deems fit and proper in the interest of justice.

Identified by me

Krishnendu Bose

Advocate

Birbal Saha
Deponent



Solely Affirmed and
Declared before me U/S, 139
CPG, (C)
Sumitra Bhattacharyya
Notary

Sumitra Bhattacharyya
Notary, Govt. of W.B.
Regd. No. 065 of 2022
City Civil Court, Calcutta

10 FEB 2025

VERIFICATION

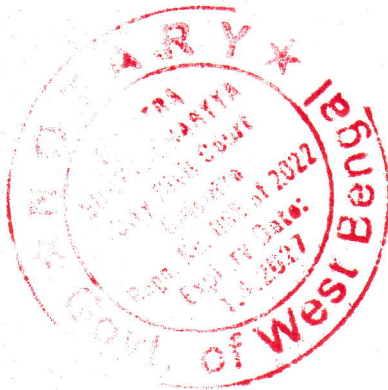
I, the deponent within named state that this affidavit is verified at Kolkata by the deponent above named on this the ^{10th} day of February, 2025 and say that the contents of this affidavit made in paragraph nos. 1 is true to my knowledge and those made in paragraphs no. 2 to 10, are true to my information derived from records and rest are my respectful submission before this Hon'ble Tribunal.

Identified by me

Krishnendu Bera

Advocate

Bisbal Sekhri
Deponent

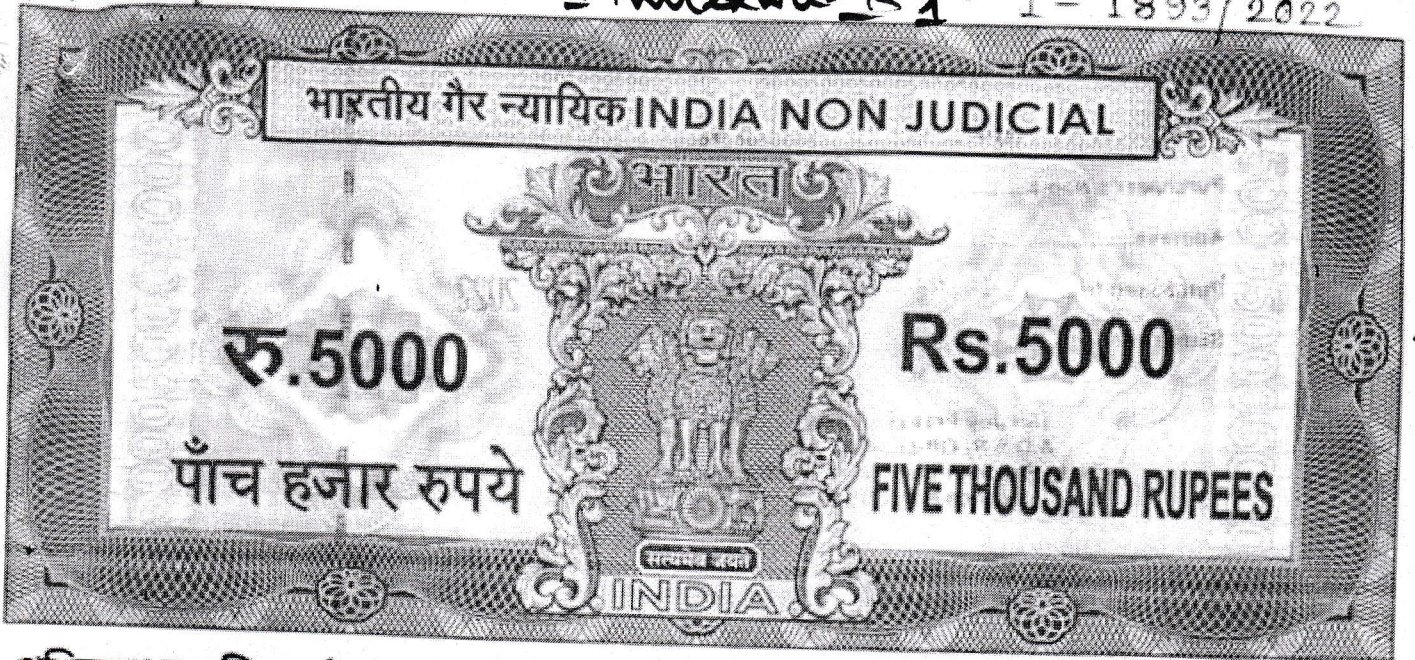


1792/22

Ameenu-R

1-1893/2022

5



পশ্চিমবঙ্গ পশ্চিম বঙ্গাল WEST BENGAL

H 274061

06/06/2022

Certified that the Document is admitted to registration. The endorsement Sheet attached with this document are the Part of this document.

Ameenu-R
DISTRICT SUB-REGISTRAR
Paschim Bardhaman
06 JUN 2022

GRN NO. 192022230043734891

QUERY No. 2001673641 for the year 2022

D.S.R. PASCHIM BARDHAMAN

DEED OF SALE

TOTAL AND AREA SOLD : 70 (Seventy) DECIMALS

PART OF L. R. PLOT NO. 761.

WITHIN MOUZA : BABUISOLE.

J. L. No. 46, P. S. ANDAL

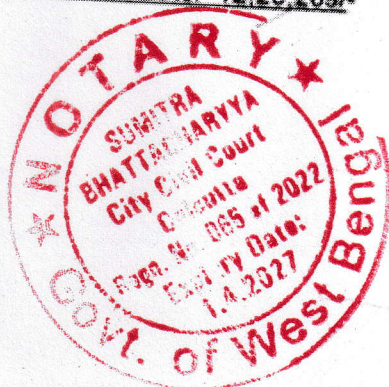
DISTRICT : PASCHIM BARDHAMAN

CONSIDERATION VALUE PAID : Rs. 4,00,000/-

ASSESSED MARKET VALUE : Rs. 12,20,209/-

OK

16
1



THIS DEED OF SALE IS MADE BY :

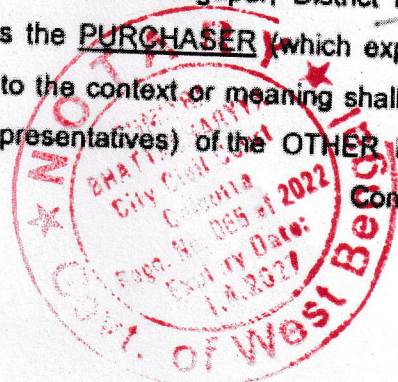
(1) SRI. RANJAN KUMAR BURNWAL (PAN No. AETPB 6057 M) son of Late Iswar Lal Burnwal, Citizen of India, by faith Hindu, by occupation Business, resident of Kajora More, Post Kajora Gram 713338, Police Station Andal, District Paschim Bardhaman and (2) SRI. RAJIB MONDAL (PAN No. AIWPM 0448 G) son of Late Sunil Kumar Mondal, Citizen of India, by faith Hindu, by occupation Business, resident of Kajora More, Post Kajora Gram 713338, Police Station Andal, District Paschim Bardhaman (3) SRI. ASHIM KUMAR HAZRA (PAN No. AANPH 0150 K) son of Late Ram Raghav Hazra, Citizen of India, by occupation Others, resident of Village Kajora, Post Kajora Gram 713338, Police Station Andal, Sub Division and Additional District Sub Registry Office, Asansol, District Paschim Bardhaman, hereinafter jointly called and referred to as the SELLERS (which expression shall unless been excluded by or repugnant to the context or the meaning, shall always include their heirs, assigns, successors and legal representatives) of the ONE PART.

The aforesaid SELLER No. 3 is represented in this deed by his nominated and constituted Attorney - (1) SRI. BARUN MONDAL (PAN No. CXGPM 8363 R) son of Basudeb Mondal and (2) SRI. GOPI RANJAN GHANTY (PAN No. AMLPG 8261 C) son of Joyram Ghanty, Citizens of India, by faith Hindu, by occupation Business, resident of Palshbon, Baktarnagar, Andal, Post Andal 713321, Police Station Andal, District Paschim Bardhaman, by virtue of a Deed of General Power of Attorney which stands registered as Being or Deed No. I-230101730 for the year 2022 of the Office of the D.S.R., Paschim Bardhaman.

IN FAVOUR OF

SRI. BIRBAL SAHANI (PAN No. CLQPS 3399 B) son of Babulal Sahani, Citizen of India, by faith Hindu, by occupation Business, resident of Tamla Basti, Durgapur Alloy Steel Project, Durgapur, Post Durgapur 713208, Police Station Durgapur, District Paschim Bardhaman, hereinafter called and referred to as the PURCHASER (which expression unless excluded by or repugnant or inconsistent to the context or meaning shall always include his heirs, assigns, successors and legal representatives) of the OTHER PART.

Contd.p/3...



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-: 3 :-

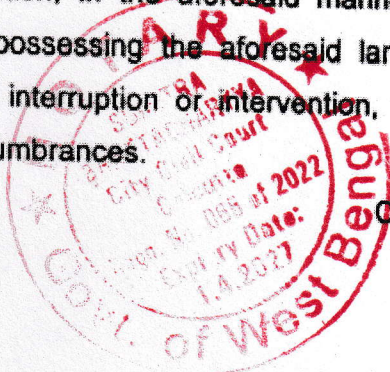
WHEREAS the lands, measuring in total an area of 20 (Twenty) decimals situated upon R. S. and L. R. Plot No. 761 under L. R. Khatian Nos. 563 and 703 within Mouza Babuisole, J. L. No. 46, Police Station Andal, District Paschim Bardhaman, belongs to the above named SELLER Nos. 1 and 2 – Sri. Ranjan Kumar Burnwal and Sri. Rajib Mondal by virtue of purchased from its lawful owner, namely, Ambarish Hazra alias Tanambarish Hazra of Kajora Gram, Andal for valuable consideration thereof vide a Deed of Sale which stands registered as Being or Deed No. 3914 for the year 2022 of the Additional District Sub Registrar, Raniganj.

AND WHEREAS further the lands, measuring in total an area of 20 (Twenty) decimals situated upon R. S. and L. R. Plot No. 761 under L. R. Khatian Nos. 563 and 703 within Mouza Babuisole, J. L. No. 46, Police Station Andal, District Paschim Bardhaman, belongs to the above named SELLER Nos. 1 and 2 – Sri. Ranjan Kumar Burnwal and Sri. Rajib Mondal by virtue of purchased from its lawful owners, namely, Dhrubdas Hazra and Ambarish Hazra of Kajora Gram, Andal for valuable consideration thereof vide a Deed of Sale which stands registered as Being or Deed No. 3915 for the year 2022 of the Additional District Sub Registrar, Raniganj.

AND WHEREAS further the lands, measuring in total an area of 30 (Thirty) decimals situated upon R. S. and L. R. Plot No. 761 within Mouza Babuisole, J. L. No. 46, Police Station Andal, District Paschim Bardhaman, originally belonged to one Ram Raghav Hazra and his name duly stands recorded in the L. R. Record of Rights under L. R. Khatian No. 665 of the said mouza.

AND WHEREAS aforesaid Ram Raghav Hazra subsequently died intestate leaving behind him his son, namely, Asim Kumar Hazra (the Seller No. 3), as his only legal heir and successor to inherit the aforesaid landed property, more fully mentioned in schedule below, in accordance to Hindu Succession Act, 1956.

AND WHEREAS after their such acquisition, in the aforesaid manner, above named, SELLERS are absolutely owning and possessing the aforesaid lands, more fully mentioned in schedule below, without any interruption or intervention, free from all or any manners of liens, mortgages and/or encumbrances.



Contd.p/4..

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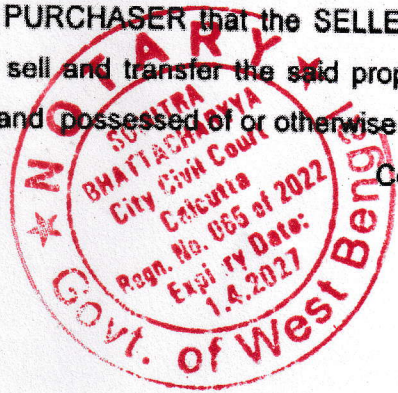
- 4 -

AND WHEREAS the above named SELLERS now to meet their legal necessities have declared their joint intention to absolutely sale and transfer the aforesaid lands, more fully mentioned in schedule hereunder written, to any intending purchaser/s for valuable consideration thereof.

AND WHEREAS the PURCHASER in quest of such land at such location, having accepted the representations made by the SELLERS in respect of the said lands, has proposed to purchase the said land, more fully described in Schedule below and has offered a sum of Rs. 4,00,000/- (Rupees Four Lacs) only as consideration price thereof, free from all encumbrances, which price the SELLERS have accepted, considering the same to be reasonable one and have agreed to sell the said lands unto the said PURCHASER, free from all encumbrances.

NOW THIS DEED OF SALE WITNESSETH AS FOLLOWS :

That in pursuance of the said agreement between the Sellers and the Purchaser and in consideration of the payment of sum of Rs. 4,00,000/- (Rupees Four Lacs) only paid in cash and bank cheque by the Purchaser unto the Sellers towards the full and final payment of entire consideration price of the schedule mentioned property on the execution of these presents (the receipt whereof the Seller hereby admit and acknowledges) as total consideration price of the said lands, described in schedule below, the Seller doth hereby grant, convey, sell and transfer unto and to use of the said Purchaser, ALL THAT lands more fully mentioned in schedule below, together with the right of path, passage, liberties, privileges, easements and appurtenance whatsoever attached and concerning to the said property free from any or all encumbrances TO HAVE AND TO HOLD the lands hereby granted, conveyed and transferred unto and to the use of the said PURCHASER absolutely and forever having all transferable rights therein such as sale, gift, lease, mortgage, exchange or otherwise AND THAT the said SELLERS for themselves and their heirs and successors doth hereby declares and covenants with the said PURCHASER that the SELLERS have good title, full power and absolute right to sell and transfer the said property and further declare that they are absolute seized and possessed of or otherwise well and

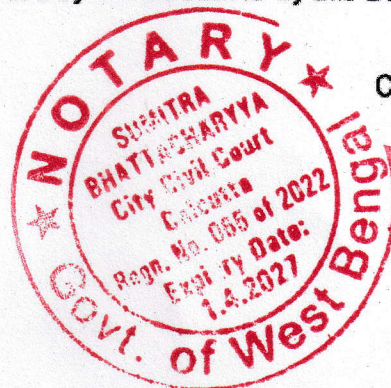


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- 5 -

sufficiently entitled to the said property and that the SELLERS have not in any way encumbered the said property intended to be conveyed by this Deed of Sale AND THAT the said PURCHASER including all her legal heirs and successors shall and may at all times peacefully/ quietly hold, possess, use and enjoy the said property as lawful and rightful owner thereof without any interruptions, obstructions, claim and/or demand whatsoever from or by the SELLERS or any person/persons lawfully/equitably claiming under or in trust of her AND THAT the said SELLERS shall and will for all times to come at the cost and request of the PURCHASER do or execute or cause to be done or executed all such acts, deeds and/or things or more perfectly assuring the title of the PURCHASER relating to the said property AND THAT the SELLERS doth hereby further declares and covenants with the said PURCHASER that if it transpires that the schedule mentioned property is not free from all encumbrances and/or the SELLERS have no valid perfect and marketable title to the said property as hereinbefore stated by the SELLERS in that event the SELLERS including all their legal heirs and successors will be bound to pay back the entire consideration money with legal interests to the PURCHASER and shall also be liable to make good and indemnify all losses and damages which the PURCHASER may suffer due to any defect in the title of the SELLERS in respect of the said property hereby sold to the PURCHASER.

Be it further stated that the Purchaser all his legal heirs, successors, assigns and legal representatives shall enjoy the land mentioned in the schedule below from generation to generation with all right, title, interest of the SELLERS, including all sorts of transferring right by way of sale, gift, mortgage, lease or otherwise and are at liberty to mutate his name towards the conveyed property and to pay rents and cesses to the authority or authorities in the name of the Purchaser from this day of sale to the landlord, the Government of West Bengal through the B. L. & L. R. O., Andal and all consents and approvals are hereby accorded by the SELLERS by this Deed.



Contd.p/6..

SCHEDULE
(above referred to)

In the District of Paschim Bardhaman, Additional District Sub Registry Office Raniganj, within MOUZA BABUISOLE, J. L. No. 46, Police Station Andal, under Madaripur Gram Panchayat, ALL THAT piece and parcel of lands, measuring in total an area of 70 (SEVENTY) decimals, situated upon L. R. Plot No. 761 under L. R. Khatian Nos. 563, 703 and 665, together with all rights, easements, drains, paths and passages etc., attached or appurtenant thereto.

The aforesaid lands hereby sold comprised in single plot number and three khatian numbers as is more fully mentioned below with the area contained in each of the khatian number and its class and propose use of the said lands :-

<u>Plot No.</u>	<u>Khatian No.</u>	<u>Class.</u>	<u>Proposed Use</u>	<u>Area Sold</u>
761	563	Danga	Danga	20 decimals
761	703	Danga	Danga	20 decimals
761	665	Danga	Danga	30 decimals

Proportionate rent is payable to the State of West Bengal through the B. L. & L. R. O., Andal, District Paschim Bardhaman.



Contd.p/7..

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IN THE WITNESS WHEREOF the SELLERS do hereby sign and executes this Deed of Sale after fully understanding the contents thereof in presence of the following witnesses, on this the 6th day of JUNE 2022 (TWO THOUSAND TWENTY TWO).

WITNESSES :-

1. Chandri Charan Munehera Thakur
Vill & Post - Andal
Vill: Ramprabhatpur
S/o. Late Madhu Kumar Munehera
Distt: - Paschim Medinipur
2. Pin - 713321 ✓

Kanjan Kr. Barman
Rajinikanth

SIGNATURE OF THE SELLER Nos. 1 & 2

Sukdeb Das
S/o. Rabindranath Das
Adr. Babulal Colony
P.S - Andal
Pin - 713321

Barun Mondal
Gopi Rajan Das

SIGNATURE OF THE CONSTITUTED ATTORNEYS OF THE SELLER No. 3
ASHIM KUMAR HAZRA

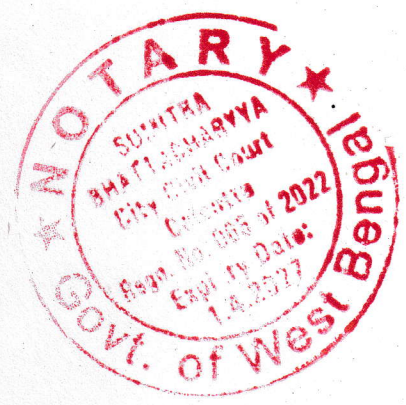
Drafted & Printed in my Office :-

[Signature]

Advocate, Asansol Court
2-11-25-1159/10

N.B. : This deed consists of 1 (ONE) No. stamp paper & 7 sheets of A - 4 size paper including the finger impression and photograph pasted sheet.

One A 4 paper sheets containing finger impression of both the hands along with the colour photographs of the SELLERS and the PURCHASER.





12

Govt. of West Bengal
Directorate of Registration & Stamp Revenue
GRIPS eChallan

GRN Details

GRN: 192022230043734891 **Payment Mode:** Online Payment
GRN Date: 06/06/2022 15:51:09 **Bank/Gateway:** Bank of Maharashtra
BRN : 0230606202259746 **BRN Date:** 06/06/2022 15:53:58
Payment Status: Successful **Payment Ref. No:** 2001673641/3/2022
[Query No*/Query Year]

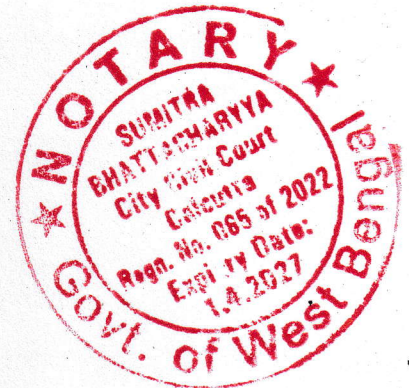
Depositor Details

Depositor's Name: BARUN MONDAL
Address: ASANSOL
Mobile: 8653123190
Depositor Status: Buyer/Claimants
Query No: 2001673641
Applicant's Name: Mr DEB KUMAR MUKHERJEE
Identification No: 2001673641/3/2022
Remarks: Sale, Sale Document

Payment Details

Sl. No.	Payment ID	Head of A/C Description	Head of A/C	Amount (₹)
1	2001673641/3/2022	Property Registration- Stamp duty	0030-02-103-003-02	31616
2	2001673641/3/2022	Property Registration- Registration Fees	0030-03-104-001-16	12209
			Total	43825

IN WORDS: FORTY THREE THOUSAND EIGHT HUNDRED TWENTY FIVE ONLY.



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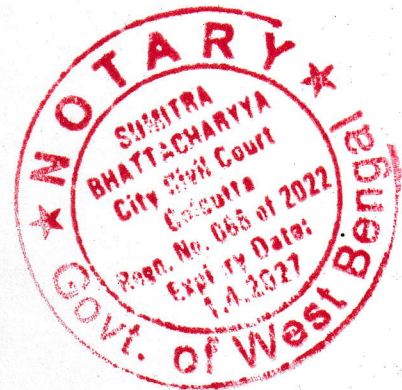
Major Information of the Deed

Deed No :	I-2301-01893/2022	Date of Registration	06/06/2022
Query No / Year	2301-2001673641/2022	Office where deed is registered	
Query Date	04/06/2022 10:25:19 PM	D.S.R. Paschim Bardhaman, District: Paschim Bardhaman	
Applicant Name, Address & Other Details	DEB KUMAR MUKHERJEE ASANSOL COURT, Thana : Asansol, District : Paschim Bardhaman, WEST BENGAL, PIN - 713304, Mobile No. : 9647383941, Status : Advocate		
Transaction	Additional Transaction		
[0101] Sale, Sale Document	[4308] Other than Immovable Property, Agreement [No of Agreement : 1]		
Set Forth value	Market Value		
Rs. 4,00,000/-	Rs. 12,20,209/-		
Stamp duty Paid (SD)	Registration Fee Paid		
Rs. 36,616/- (Article 23)	Rs. 12,241/- (Article: A(1), E, M(b), H)		
Remarks			

Land Details :







District: Paschim Bardhaman, P.S:- Andal, Gram Panchayat: MADANPUR, Mouza: Babuisole, JI No: 46, Pin Code : 713321

Sch No	Plot Number	Khatian Number	Land Proposed	Use ROR	Area of Land	SetForth Value (In Rs.)	Market Value (In Rs.)	Other Details
L1	LR-761 (RS -761)	LR-563	Danga	Danga	20 Dec	1,00,000/-	3,48,631/-	Width of Approach Road: 1 Ft.,
L2	LR-761 (RS -)	LR-703	Danga	Danga	20 Dec	1,00,000/-	3,48,631/-	Width of Approach Road: 1 Ft.,
L3	LR-761 (RS -)	LR-665	Danga	Danga	30 Dec	2,00,000/-	5,22,947/-	Width of Approach Road: 1 Ft.,
		TOTAL :			70Dec	4,00,000 /-	12,20,209 /-	
		Grand Total :			70Dec	4,00,000 /-	12,20,209 /-	



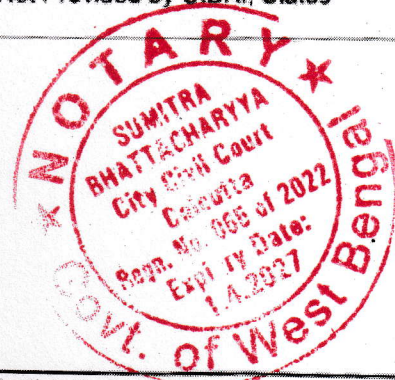
14

Seller Details :

Sl No	Name,Address,Photo,Finger print and Signature			
1	Name Mr Ranjan Kumar Burnwal Son of Late Iswar Lal Burnwal Executed by: Self, Date of Execution: 06/06/2022 , Admitted by: Self, Date of Admission: 06/06/2022 ,Place : Office	 <small>06/06/2022</small>	 <small>LTI 06/06/2022</small>	 <small>06/06/2022</small>
Kajora More, Block/Sector: Burnpur, City:- Asansol, P.O:- Kajora Gram, P.S:-Andal, District:- Paschim Bardhaman, West Bengal, India, PIN:- 713338 Sex: Male, By Caste: Hindu, Occupation: Business, Citizen of: India, PAN No.:: Aexxxxx7m,Aadhaar No Not Provided by UIDAI, Status :Individual, Executed by: Self, Date of Execution: 06/06/2022 , Admitted by: Self, Date of Admission: 06/06/2022 ,Place : Office				
2	Name Mr Rajib Mondal Son of Late Sunil Kumar Mondal Executed by: Self, Date of Execution: 06/06/2022 , Admitted by: Self, Date of Admission: 06/06/2022 ,Place : Office	 <small>06/06/2022</small>	 <small>LTI 06/06/2022</small>	 <small>06/06/2022</small>
Kajora More, City:- Not Specified, P.O:- Kajora More, P.S:-Andal, District:-Paschim Bardhaman, West Bengal, India, PIN:- 713338 Sex: Male, By Caste: Hindu, Occupation: Business, Citizen of: India, PAN No.:: Aixxxxx8g,Aadhaar No Not Provided by UIDAI, Status :Individual, Executed by: Self, Date of Execution: 06/06/2022 , Admitted by: Self, Date of Admission: 06/06/2022 ,Place : Office				
3	Name Mr Ashim Kumar Hazra Son of Late Ram Raghav Hazra Kajora Gram, City:- Not Specified, P.O:- Kajora Gram, P.S:-Andal, District:- Paschim Bardhaman, West Bengal, India, PIN:- 713338 Sex: Male, By Caste: Hindu, Occupation: Business, Citizen of: India, PAN No.:: Aaxxxxx0k,Aadhaar No Not Provided by UIDAI, Status :Individual, Executed by: Attorney, Executed by: Attorney			




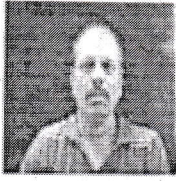


Buyer Details :

Sl No	Name,Address,Photo,Finger print and Signature
1	Mr Birbal Sahani Son of Mr Babulal Sahani Tamla Basti,durgapur Alloy Steel Project, City:- Durgapur, P.O:- Dugapur, P.S:- Durgapur, District:-Paschim Bardhaman, West Bengal, India, PIN:- 713208 Sex: Male, By Caste: Hindu, Occupation: Business, Citizen of: India, PAN No.:: Clxxxxx9b,Aadhaar No Not Provided by UIDAI, Status :Individual, Status : Not Executed

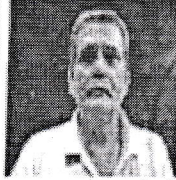




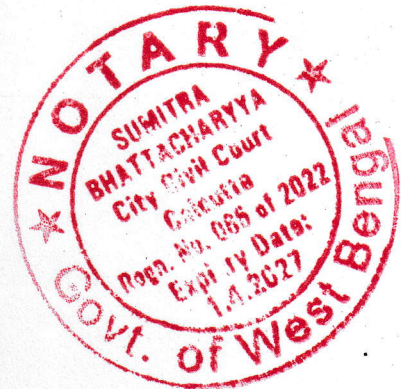
Attorney Details :

15

Sl No	Name,Address,Photo,Finger print and Signature			
1	Name Mr Barun Mondal (Presentant) Son of Mr Basudeb Mondal Date of Execution - 06/06/2022, , Admitted by: Self, Date of Admission: 06/06/2022, Place of Admission of Execution: Office	Photo  Jun 6 2022 5:56PM	Finger Print  LTI 06/06/2022	Signature  06/06/2022
Plashbon Baktarnagar, City:- Not Specified, P.O:- Baktarnagar, P.S:-Andal, District:-Paschim Bardhaman, West Bengal, India, PIN:- 713321, Sex: Male, By Caste: Hindu, Occupation: Business, Citizen of: India, , PAN No.:: CXxxxxxx3R,Aadhaar No Not Provided by UIDAI Status : Attorney, Attorney of : Mr Ashim Kumar Hazra				
2	Name Mr Gopi Ranjan Ghanty Son of Mr Joy Ram Ghanty Date of Execution - 06/06/2022, , Admitted by: Self, Date of Admission: 06/06/2022, Place of Admission of Execution: Office	Photo  Jun 6 2022 5:56PM	Finger Print  LTI 06/06/2022	Signature  06/06/2022
Plashbon,baktarnagar, City:- Not Specified, P.O:- Baktarnagar, P.S:-Andal, District:-Paschim Bardhaman, West Bengal, India, PIN:- 713321, Sex: Male, By Caste: Hindu, Occupation: Business, Citizen of: India, , PAN No.:: AMxxxxxx1C,Aadhaar No Not Provided by UIDAI Status : Attorney, Attorney of : Mr Ashim Kumar Hazra				

Identifier Details :

Name	Photo	Finger Print	Signature
Mr CHANDI CHARAN MUKHOPADHYAY Son of Late MADHUSUDAN MUKHOPADHYAY RAMPRASADPUR ANDAL, City - Asansol, P.O - ANDAL, P.S -Andal, District -Paschim Bardhaman, West Bengal, India. PIN:- 713321	 06/06/2022	 06/06/2022	 06/06/2022
Identifier Of Mr Ranjan Kumar Burnwal, Mr Rajib Mondal, Mr Barun Mondal, Mr Gopi Ranjan Ghanty			



Transfer of property for L1

Sl.No	From	To. with area (Name-Area)
1	Mr Ranjan Kumar Burnwal	Mr Birbal Sahani-10 Dec
2	Mr Rajib Mondal	Mr Birbal Sahani-10 Dec

Transfer of property for L2

Sl.No	From	To. with area (Name-Area)
1	Mr Ranjan Kumar Burnwal	Mr Birbal Sahani-10 Dec
2	Mr Rajib Mondal	Mr Birbal Sahani-10 Dec

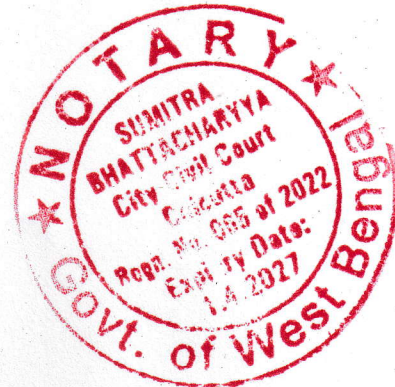
Transfer of property for L3

Sl.No	From	To. with area (Name-Area)
1	Mr Ashim Kumar Hazra	Mr Birbal Sahani-30 Dec

Land Details as per Land Record

District: Paschim Bardhaman., P.S:- Andal, Gram Panchayat: MADANPUR, Mouza: Babuisole, JI No: 46, Pin Code: 713321

Sch No	Plot & Khatian Number	Details Of Land	Owner name in English as selected by Applicant
L1	LR Plot No:- 761, LR Khatian No:- 563	Owner: শ্রী মহাদেব হাজরা, Gurdian: রামেশ্বর, Address: কাজোড়া Classification: ডাঙ্গা, Area: 0.20000000 Acre,	Seller is not the recorded Owner as per Applicant.
L2	LR Plot No:- 761, LR Khatian No:- 703	Owner: শ্রীমান হাজরা, Gurdian: রামেশ্বর Address: কাজোড়া Classification: ডাঙ্গা, Area: 0.20000000 Acre,	Seller is not the recorded Owner as per Applicant.
L3	LR Plot No:- 761, LR Khatian No:- 665	Owner: মামনায়ব হাজরা, Gurdian: কানীয়াস, Address: কাজোড়া Classification: ডাঙ্গা, Area: 0.30000000 Acre,	Seller is not the recorded Owner as per Applicant.



Payment of Stamp Duty

Certified that required Stamp Duty payable for this document is Rs. 36,616/- and Stamp Duty paid by Stamp Rs 5,000/- by online = Rs 31,616/-

Description of Stamp

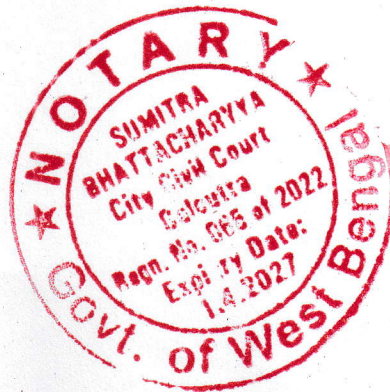
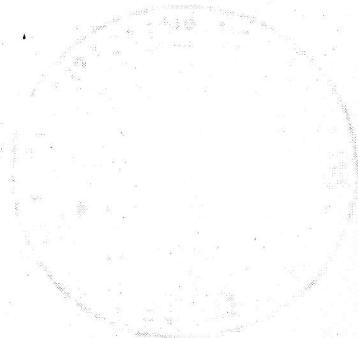
1. Stamp: Type: Court Fees, Amount: Rs. 10/-

2. Stamp: Type: Impressed, Serial no 769, Amount: Rs.5,000/-, Date of Purchase: 06/06/2022, Vendor name: Joy Prakash Shaw

Description of Online Payment using Government Receipt Portal System (GRIPS), Finance Department, Govt. of WB Online on 06/06/2022 3:53PM with Govt. Ref. No: 192022230043734891 on 06-06-2022, Amount Rs: 31,616/-, Bank: Bank of Maharashtra (MAHB0000455), Ref. No. 0230606202259746 on 06-06-2022, Head of Account 0030-02-103-003 -02

Subodh Kumar Majumdar

**Subodh Kumar Majumdar
DISTRICT SUB-REGISTRAR
OFFICE OF THE D.S.R. Paschim Bardhaman
Paschim Bardhaman, West Bengal**



Certificate of Registration under section 60 and Rule 69.

158

Registered in Book - I

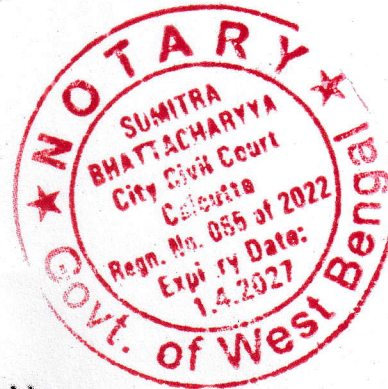
Volume number 2301-2022, Page from 40368 to 40391
being No 230101893 for the year 2022.



Digitally signed by SUBODH KUMAR
MAJUMDER
Date: 2022.06.10 15:07:24 +05:30
Reason: Digital Signing of Deed.

Subodh Kumar Majumdar

(Subodh Kumar Majumdar) 2022/06/10 03:07:24 PM
DISTRICT SUB-REGISTRAR
OFFICE OF THE D.S.R. Paschim Bardhaman
West Bengal.



(This document is digitally signed.)

FORM 11

19

[See rule 58(2)]

Name Of District : **PASCHIM BARDHAMAN**

Name Of Block : **ANDAL**

Name Of Gram Panchayat : **MADANPUR**

Trade Registration No:- **584**

Trade Registration Date:-**25-Mar-2022**

Trade Registration Certificate issue No:- **1**

Issue Date:-**25-Mar-2022**

Trade Registration Certificate issued for the period of: **2021-2022,2022-2023,2023-2024**

To **BIRBAL SAHANI**

(Name of Prop/partner/Director)

Full Address :

VILLAGE - **CHITADANGA**

PARA - **CHITADANGA**

POLICE STATION - **ANDAL**

POST OFFICE - **BAKTARNAGAR**

MOUZA - **46**

DAG - **760**

PIN NO - **713321**

Gram Sansad/ Part No. **XI**

Description of Trade : **CRUSHER MILL**

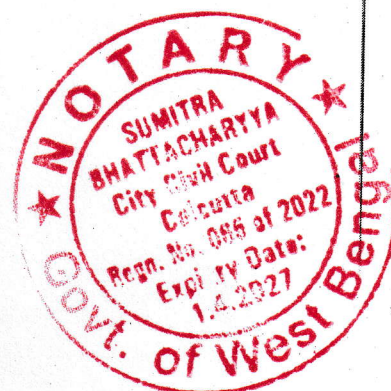
Gram panchayat acknowledges a sum of **Rs. 1500** (Rupees One Thousand Five Hundred Only)

From **SAHANI METALIC ENTERPRISE**

(Name of Trade)

Grant of this certificate shall not absolve the applicant from the requirement of procuring all the statutory clearances to be obtained from the appropriate authority before actual commencement of the trade. If any violation/default is noted later is, the certificate shall be liable to be cancelled and the trade/business shall be closed down with immediate effect.

This Certificate Is Electronically Generated



N.B.: Gram Panchayat has every right to cancel or revoke or not allowing renewal of registration at any time

Ref. Application Docket No. **NOCJTJ80529479N**
<https://whnrd.nv.in/>

OFFICE OF THE PRADHAN
MADANPUR GRAM PANCHAYAT
(ANDAL PANCHAYAT SAMITY)
VILL- PUBRA, P.O- MADANPUR, PIN-713321

REF: - 486/MGP/2023

DATE:- 04.05.2023

NO OBJECTION CERTIFICATE

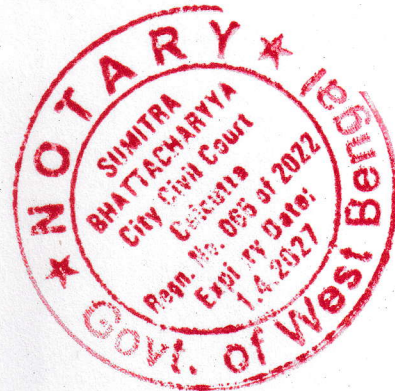
This Gram Panchayet Authority has no objection if BIRBAL SAHANI S/o Babulal Sahani, Mouza - Babuisole, Plot No- (LR) 761, Khatian No (LR) 1473 (Total area 0.70 acre) P.S- Andal, Dist.-Paschim Bardhaman (West Bengal) carry on Business of 'CRUSHER MILL' in the Name of the Style of "SAHANI METALIC ENTERPRISE" in Chitadanga, P.O. Baktarnagar, P.S. Andal under Madanpur Gram Panchayat.

This Certificate is being issued on condition that all the existing Govt. orders and rules will be compliance Failed which this N.O.C will be treated as cancel.

20012
Prodhan 04/05/2023
Madanpur Gram Panchayat
Pradhan
Madanpur Gram Panchayet

Date of issue: -04/05/2023

Valid upto: 30/04/2024





भारत सरकार
Government of India
सूक्ष्म, लघु एवं मध्यम उद्यम मंत्रालय
Ministry of Micro, Small and Medium Enterprises



UDYAM REGISTRATION CERTIFICATE

Our small hands to
make you LARGE



UDYAM REGISTRATION NUMBER

UDYAM-WB-23-0009398

NAME OF ENTERPRISE

SAHANI METALIC ENTERPRISE

TYPE OF ENTERPRISE*

MICRO

MAJOR ACTIVITY

SERVICES

SOCIAL CATEGORY OF
ENTREPRENEUR

GENERAL

NAME OF UNIT(S)

S.No.	Name of Unit(s)
1	SAHANI METALIC ENTERPRISE

OFFICIAL ADDRESS OF ENTERPRISE

Flat/Door/Block No.	BANSRA	Name of Premises/ Building	BANSRA
Village/Town	RANIGANJ	Block	BANSRA
Road/Street/Lane	BANSRA	City	RANIGANJ
State	WEST BENGAL	District	PASCHIM BARDHAMAN, Pin 713358
Mobile	9933788239	Email:	birbanshani51@gmail.com

DATE OF INCORPORATION /
REGISTRATION OF ENTERPRISE

04/07/2020

DATE OF COMMENCEMENT OF
PRODUCTION/BUSINESS

NATIONAL INDUSTRY
CLASSIFICATION CODE(S)

S.No.	NIC 2 Digit	NIC 4 Digit	NIC 5 Digit	Activity
1	38 - Waste collection, treatment and disposal activities; materials recovery	3830 - Materials recovery	38300 - Materials recovery	Manufacturing

DATE OF UDYAM REGISTRATION

18/02/2022

* In case of graduation (upward/reverse) of status of an enterprise, the benefit of the Government Schemes will be availed as per the provisions of Notification No. S.O. 2119(E) dated 26.06.2020 issued by the Mo MSME.

Disclaimer: This is computer generated statement, no signature required. Printed from <https://udyamregistration.gov.in> & Date of printing - 18/03/2022

For any assistance, you may contact:

1. District Industries Centre: Paschim Bardhaman (WEST BENGAL)

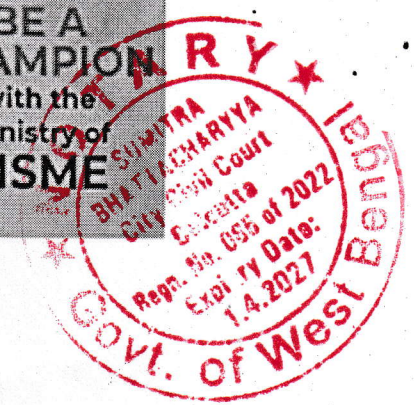
2. MSME-DI: ()

Visit : www.msme.gov.in ; www.dcmsme.gov.in ; www.champions.gov.in

Follow us @minmsme & @msmechampions



BE A
CHAMPION
with the
Ministry of
MSME



Type of Enterprise	MICRO	Major Activity	Services
Type of Organisation	Others	Name of Enterprise	SAHANI METALIC ENTERPRISE
Owner Name	SHRI BIRBAL SAHANI	PAN	CIQPS3399R
Do you have GSTIN	No	Mobile No.	9933788239
Email Id	birbalsahani51@gmail.com	Social Category	General
Gender	Male	Specially Aabled(DIVYANG)	No
Date of Incorporation	04/07/2020	Date of Commencement of Production/Business	

Bank Details

Bank Name	IFS Code	Bank Account Number
PUNJAB NATIONAL BANK	PUNB0020520	0205010115479

Employment Details

Male	Female	Other	Total
6	0	0	6

Investment in Plant and Machinery OR Equipment (in Rs.)

S.No.	Financial Year	Enterprise Type	Written Down Value (WDV)	Exclusion of cost of Pollution Control, Research & Development and Industrial Safety Devices	Net Investment in Plant and Machinery OR Equipment [(A)-(B)]	Total Turnover (A)	Export Turnover (B)	Net Turnover [(A)-(B)]	Is ITR Filled?	ITR Type
1	2019-20	Micro	200000.00	200000.00	0.00	2635600.00	0.00	2635600.00	Yes	ITR-4

Unit(s) Details

SN	Unit Name	Flat	Building	Village/Town	Block	Road	City	Pin	State	District
1	SAHANI METALIC ENTERPRISE	BANSRA	BANSRA	BANSRA	BANSRA	RANIGANJ	RANIGANJ	713358	WEST BENGAL	PASCHIM BARDHAMAN

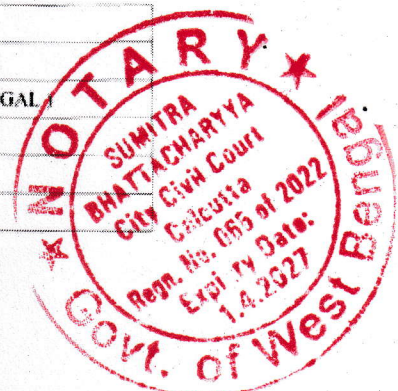
Official address of Enterprise

Flat/Door/Block No.	BANSRA	Name of Premises/ Building	BANSRA
Village/Town	RANIGANJ	Block	BANSRA
Road/Street/Lane	BANSRA	City	RANIGANJ
State	WEST BENGAL	District	PASCHIM BARDHAMAN Pin : 713358
Mobile	9933788239	Email:	birbalsahani51@gmail.com

National Industry Classification Code(S)

SNo.	Nic 2 Digit	Nic 4 Digit	Nic 5 Digit	Activity
1	38 - Waste collection, treatment and disposal activities, materials recovery	3830 - Materials recovery	38300 - Materials recovery	Manufacturing

Are you interested to get registered on Government e-Market (GeM) Portal	No
Are you interested to get registered on TReDS Portals(one or more)	No
District Industries Centre	Paschim Bardhaman (WEST BENGAL)
MSME-DI	
Date of Udyam Registration	18/02/2022
Date of Printing	10/03/2022





GSTIN 19CLQPS1399BJZP
Legal Name BIRBAL SAHANI
Trade Name, if any SAHANI METALIC ENTERPRISE

Details of Proprietor



Name BIRBAL SAHANI
Designation/Status PROPRIETOR
Resident of State West Bengal



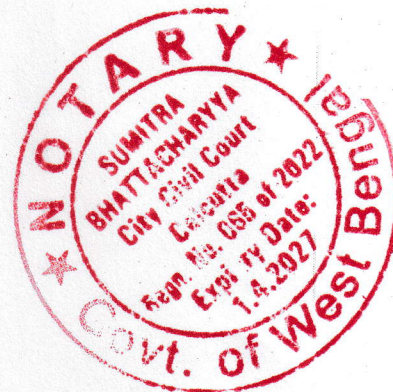


24

GSTIN 19CLQPS3399H12F
 Legal Name BIRBAL SAHANI
 Trade Name, if any SAHANI METALIC ENTERPRISE

Details of Additional Places of Business

Total Number of Additional Places of Business in the State 0





25

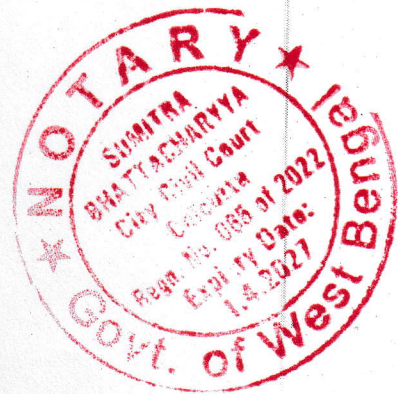
Government of India
Form GST REG-06
(See Rule 10(1))

Registration Certificate

Registration Number : 19CLQPS3399B1ZF

1.	Legal Name	HIRDAL SAHANI			
2.	Trade Name, if any	SAHANI METALIC ENTERPRISE			
3.	Constitution of Business	Proprietorship			
4.	Address of Principal Place of Business	Plot No. 447, NEAR NH-2, BANSRA, G.T. ROAD, RANIGANI, Paschim Bardhaman, West Bengal, 713358			
5.	Date of Liability	28/04/2021			
6.	Period of Validity	From	28/04/2021	To	Not Applicable
7.	Type of Registration	Regular			
8.	Particulars of Approving Authority	West Bengal			
Signature					
<p>Validity unknown</p> <p>Digitally signed by MANISANKAR CHATTOPADHYAY SERVICES TAXES AND WORKS Date: 2021.05.03 14:00:25 IST</p>					
Name		MANISANKAR CHATTOPADHYAY			
Designation		Assistant Commissioner			
Jurisdictional Office		ASANSOL			
9. Date of issue of Certificate		03/05/2021			
Note: The registration certificate is required to be prominently displayed at all places of business in the State.					

This is a system generated digitally signed Registration Certificate issued based on the approval of application granted on 03/05/2021 by the jurisdictional authority.



Profession Tax Payment Certificate

[See Rule 13A]

26

A. Particulars of the Person/Employer :

- (a) Enrolment Certificate No. : 192136833895
(b) Registration Certificate No. : N.A.
(c) Income Tax Permanent Account Number (PAN) : CLQPS3399B
(d) Applicant Name: BIRBAL SAHANI
(e) Trade Name: M/S SAHANI METALIC ENTERPRISE
(f) Address: BANSRA, RANIGANJ, 713358
(g) Mobile Number: 8967619246
(h) E-mail Id: BIRBALSAHANI51@GMAIL.COM

B. Nature of Profession / Trade / Calling / Employment:

Serial 3 (a) of the Schedule - Dealers as defined under the West Bengal Sales Tax Act, 1994 or the West Bengal Value Added Tax Act, 2003 or the Central Sales Tax Act, 1956, whether or not liable to pay tax under the aforesaid Acts, but excluding departments of the Central or the State Governments

C. Payment Status:

Information regarding payment of profession tax on Enrolment

Financial Year	Amount (Rs.)
2024 - 2025	600
2023 - 2024	2500
2022 - 2023	2500
2021 - 2022	2500



THE APPLICANT IS AN ENROLLED PERSON AND HAS PAID TAX UP-TO-DATE. THIS CERTIFICATE IS VALID TILL - 31/07/2025

Ameenu R2

27



NOTARY
SUNITRA
BHATTACHARYYA
City Civil Court
Durgam
Regd. No. 085 of 2022
Exp. Date:
14/2027
Govt. of West Bengal



NOTARY
SINGHRA
BHA DACHARYYA
City Court
Banswari
Page No. 005 of 2022
Exp. on Date:
14.03.2027
Govt. of West Bengal



vivo Y200 (5G)
SANDIP MODI (HUMAN RIGHTS) Dec 25, 2024, 11:49

NOTARY ★
SHERENA
M.A. CHANDRAN
City Court
Muzenda
Page No. 106 of 2022
Date: 14/12/2024
GOV. OF West Bengal



vivo Y200 5G

SANDIP M... (HUMAN RIGHTS) Dec 25, 2024, 11:53

NOTARY
SUMITRA
BHATTACHARYYA
City Civil Court
Calcutta
Regn. No. 985 of 2022
Exp. Date:
1.4.2027
Govt. of West Bengal

BEFORE THE HON'BLE
NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH,
KOLKATA

ORIGINAL APPLICATION NO. 179/2024/EZ

In The Matter of:

Altaf Ansari

... Applicant

Versus

State of West Bengal & Ors.

... Respondents



COUNTER AFFIDAVIT ON
BEHALF OF THE RESPONDENT
NUMBER 08, M/S SAHANI
METALLIC ENTERPRISE.

Filed by

KRISHNENDU BERA
Advocate
For Respondent Number 6
Email: krishnendubera87@gmail.com
(M): 9804470595